

[*English*]

I have received it. If other members are also willing to give, they can do so.

(Interruptions).

KUMARI MAMATA BANERJEE (Jadavpur): There is an acute shortage of medicines in Delhi. *(Interruptions)*

[*Translation*]

MR. SPEAKER: You give it in writing. I will get that done as well.

[*English*]

SHRI V. KISHORE CHANDRA S. DEO (Parvathipuram): Actually, the enquiry is not in progress.

SHRI S. JAIPAL REDDY: No enquiry is going on. *(Interruptions)*

SHRI INDRAJIT GUPTA. You have already said it. *(Interruptions)*

[*Translation*]

MR. SPEAKER: It is surprising. You are gentlemen and you yourselves understand it. I am alone. For how many times do you want me to repeat that without looking into it, how can I say anything? You are quite old members.

[*English*]

I will find it out; and if it is within the rules, then I will allow it.

(Interruptions)

SHRI INDRAJIT GUPTA: According to the rules, it is permissible.

(Interruptions)[*Translation*]

MR. SPEAKER: I have received it only today.

(Interruptions)

MR. SPEAKER: I will tell you tomorrow after looking into it.

[*English*]

SHRI INDRAJIT GUPTA: The whole country is agitated over this.

(Interruptions)[*Translation*]

MR. SPEAKER: Guptaji, you also do wonders. You are quite an old Member.

[*English*]

SHRI S. JAIPAL REDDY: There is a documentary evidence.

(Interruptions)[*Translation*]

MR. SPEAKER: It would have been better if you had used your energy for a good cause.

12.08 hrs.

PAPERS LAID ON THE TABLE

Review on and Annual Report of Metallurgical and Engineering Consultants (Indian) Ltd., Ranchi for 1986-87 and Neelachal Ispat Nigam Ltd., Bhubaneswar, for 1986-87

[*English*]

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): I beg to lay

on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A, of the Companies Act, 1956:-

(a) (i) Review by the Government on the working of the Metallurgical and Engineering Consultants (India) Limited, Ranchi, for the year 1986-87.

(ii) Annual Report of the Metallurgical and Engineering Consultants (India) Limited, Ranchi, for the year 1986-87 along with the audited accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5161/87.]

(b) (i) Review by the Government on the working of the Neelachal Ispat Nigam Limited, Bhubaneswar, for the year 1986-87.

(ii) Annual Report of the Neelachal Ispat Nigam Limited, Bhubaneswar, for the year 1986-87 along with the audited accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5162/87.]

Notifications under Dock workers (Regulation of Employment) Act, Major Port Trust Act, statements re delay in laying the latter Notifications and Report of and Review on Madras Dock Labour Board, Madras for 1986-87

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I beg to lay on the Table:-

(1) A copy of the Kandla Unregistered Dock Workers (Regulation of Employment) Revocation Sch-

eme, 1987 (Hindi and English versions) published in Notification No. S.O. 820 (E) in Gazette of India dated the 11th September, 1987, under Section 8A of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library. See No. LT-5163/87.]

(2) A copy each of the following Notification (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trust Act, 1963:-

(i) G.S.R. 608 ('E) published in Gazette of India dated the 29th June, 1987 approving the Calcutta Port Trust Employees, (Conduct) Regulations, 1987, annexed to the notification.

(ii) G.S.R. 679 ('E) published in Gazette of India dated the 28th July, 1987 approving the Kandla Port Employees' (General Provident Fund) Amendment Regulations, 1987 annexed to the Notification.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (2) above. [Placed in Library. See No. LT-5164/87.]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Madras Dock Labour Board, Madras, for the year 1986-1987 along with Accounts and the Audit of Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Dock Labour Board, Madras, for the year 1986-87. [Placed in Library. See No. LT-5165/87.]

Annual Accounts etc. of Indian Institute of Management, Lucknow for 1986-87 and a statement *re* delay in laying them, and Annual Accounts of Regional Engineering College, Rourkela for 1986-87.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Management, Lucknow for the year 1986-87 along with Audit Report thereon.
 - (ii) A statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (i) above. [Placed in Library. See No. LT-5166/87.]
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Rourkela (Orissa) for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT-5167/87.]

Review on and Annual Report of Hindustan Zinc Ltd., Udaipur, for 1986-87

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA): I beg to lay on the Table a copy each of the following papers ((Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Review by the Government on the working of the Hindustan Zinc

Limited, Udaipur, for the year 1986-87.

- (2) Annual Report of the Hindustan Zinc Limited, Udaipur, for the year 1986-87 along with the audited accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5168/87.]

Annual Report of and Review on International Institute of Population Sciences, Bombay for 1986-87 and Notification under Prevention of Food Adulteration Act.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE): I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Bombay, for the year 1986-87 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the International Institute for Population Sciences, Bombay for the year 1986-87. [Placed in Library. See No. LT-5169/87.]
- (2) A copy of the Prevention of Food Adulteration (Third Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 852 (E) in Gazette of India dated the 13th June, 1986 together with corrigendum there to published in Notification No. G.S.R. 1149 (E) in Gazette of India dated the 15th October, 1986 under sub-section (2) of section 23 of

the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-5170/87.]

for the year 1986-87. [Placed in Library. See No. LT-5172/87.]

Annual Report of and Review on Centre for Environment Education (Nehru Foundation for Development) Ahmedabad for 1986-87, and Central Board for the Prevention and Control of Water Pollution, New Delhi, for 1986-87

12.10 hrs.

MESSAGES FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education (Nehru Foundation for Development) Ahmedabad, for the year 1986-87 along with Accounts.

(1) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the 'Rajya Sabha' at its sitting held on the 1st December, 1987, agreed without any amendment to the Auroville (Emergency Provisions) Amendment Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 12th November, 1987."

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Environment Education (Nehru Foundation for Development) Ahmedabad, for the year 1986-87 [Placed in Library. See No. LT 5171/87.]

(2) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Cine-workers and Cinema Theatre Workers, (Regulation of Employment) Amendment Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 1st December, 1987."

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1986-87 along with the Audited Statement of Accounts, under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974.

CINE WORKERS AND CINEMA THEATRE WORKERS (REGULATION OF EMPLOYMENT) AMENDMENT BILL:

[*English*]

As passed by Rajya Sabha

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Board for the Prevention and Control of Water Pollution, New Delhi,

SECRETARY-GENERAL: Sir, I lay on